Declaration or Assets and Liabilities

(59)

Year-2023

A 1 OS SI. Description

I, Dharmendra Kumar Mukihya wife of Late- Ram Bahadur Mukhiya aged 42 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as Office attantant given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Yasoda Kumari	Dependant- l Sadhna kumari	Dependant -2 (1) Rakesh kumar (2) Kapil Kumar	Dependant-3 (1) Gitanjali Kumari (2) Pushpanjali Kumari
(i)	Cash	1000/-	1000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S B I -5000/-	S B I -6000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	LIC NO- 829310564 Relince Insurence- 7338/- Yearly	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)		Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value) Other assets, such as values of claims / interests Output Nil		Gold-35gm Silver-150gm	Nil	Nil	Nil
(vii)			Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependant -1	Dependant -2	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	- Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI bihar vidhan mandal	529000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No 1415PBJKPM	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail GPF/CPF/PRAN No.	÷:-	110051214780
Gender	:-	M_ (M/F)
Date of Birth	:-	0 5 0 9 1 9 8 1 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	1-	Bihar Vidhan Sabha Service
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	DARBHANGA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 9 10 9 112 2127 11 Name of Employee: Dharmendra Kumar Mukihya

Designation: Office attantant

Department: BIHAR VIDHAN SABHA

Note:

Place: PATNA
Date: 13 | 02 | 23

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.